

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.10.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7047 of 2024 in Contempt Case (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 386 of 2023	Kakumanu Lakshmi & Ors. Vs. Mrudul Balwant Kulkarni & Ors.	Shivek Trehan
2.	I.A. No. 7108 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashmeet Singh Bhatia Vs. The Authorized Representative for Granite Gate Properties Pvt. Ltd. & Anr.	Ridhima Verma
3.	I.A. No. 7109 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Mack Star Marketing Pvt. Ltd. Vs. Go Airlines (India) Ltd.	Sulabh Rewari
4.	I.A. No. 7111 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vedic Projects Pvt. Ltd. Vs. Sutanu Sinha, Resolution Professional for Simplex Projects Ltd	Rajiv K Garg
5.	I.A. No. 7115 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Super Floorings Pvt. Ltd. Vs. Napin Impex Ltd.	Sonakshi Singh

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